

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-514**

(IB)-580(PB)/2017

New IA/3332/2024, IA(Dis.)-09/2024, CA/1142/2018

**IN THE MATTER OF:**

Duane Park Pvt. Ltd

**....Applicant**

**Vs.**

Zynke Exports Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 of (IBC) Liq.

**Order delivered on 11.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Vivek Sharma, Mr. Anup Kumar D Sayare, Advs.

For the Respondent : Mr. Awanish Srivastava, Ms. Ritu Goyal, Mr. Nitin  
Goyal, Ms. Ajita shilpa, Advs. for R-7

For the Liquidator : Mr. Rishabh Jain, Adv.

For the RD : Ms. Shankari Mishra, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/3332/2024, CA/1142/2018:-**

Ld. Counsel on behalf of Liquidator is present. Since the record of CA/1142/2018 was not available on DMS, parties were directed to upload their pleadings on the DMS. Accordingly, Applicant has uploaded the pleading of CA/1142/2018 for which a new number is generated i.e. New IA/3332/2024.

Ld. Counsels on behalf of R-1 and R-7 are present and submitted that they have filed their reply in CA/1142/2018 and the same is not available on the DMS.

They are directed to file their reply in New IA/3332/2024 and upload the same

on the DMS. Today no one appeared on behalf of remaining Respondents. List these applications on **20.08.2024**.

**IA(Dis.)-09/2024:-**

List this application on **20.08.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**